

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2543
ANSWERED ON:30.08.2007
VOCATIONAL TRAINING CENTRES FOR THE DISABLED
Sethi Shri Arjun Charan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Vocational Training Centres provide training to the disabled beneficiaries to develop their skills for employment/self-employment under the Persons with Disabilities Act, 1995;
- (b) if so, the total number of Vocational Training Centres established in the different States/UTs in the country alongwith their locations, State/UT-wise;
- (c) whether any financial help is provided to the students to undergo such training;
- (d) if so, the details thereof;
- (e) the duration of the vocational training courses;
- (f) whether non-governmental organisations are being provided grants for running these courses; and
- (g) if so, the details of the Grants provided to NGOs during each of the last three years and the names of the NGOs received the grants over the years, State/UT- wise and NGO-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) Yes Sir.
- (b) Under Deendayal Disabled Rehabilitation Scheme (DDRS) Financial assistance is being provided to about 280 NGOs for running Vocational Training Centres for the Persons with Disability.
- (c) & (d) Under the Scheme there is a provision of Rs. 150 p.m. stipend to these trainees.
- (e) The duration of Vocational Training Courses varies from one month to two years.
- (f) Yes Sir.
- (g) Under Deendayal Disabled Rehabilitation Scheme Grant of Rs. 11.88 crores, 14.27 crores and 12.59 crores respectively have been provided to NGOs in each of the last three years. The name of NGOs received the grant during last three years in each State/UTs available at the website of the Ministry.